

(a) whether Government's attention has been drawn to a Press Report appearing in the Indian Express dated the 26th August, 1982 highlighting the miserable condition of the migrant labourers from different States working in the Salal Hydro-Electric Project; and

(b) if so, what steps have been taken by Government to improve their lot?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR AND REHABILITATION (SHRI DHARMA VIR): (a) Yes, Sir.

(b) A detailed report in the matter has since been called for from the Government of Jammu and Kashmir and the same is awaited. On a petition filed by the President of the People's Union for Democratic Rights, New Delhi, in the Supreme Court on the alleged prevalence of bonded labour in the Salal Hydro-Electric Project, the Court has directed the Labour Commissioner, Jammu, to visit the site of the Project and ascertain—

(i) Whether there are any bonded labourers employed on this Project and if so their numbers?

(ii) Whether there are any other migrant workers who have come from other States?

(iii) What are the conditions in which the workers are living?

(iv) Whether the Labour Laws enacted for their benefit are being observed and implemented?

As the Supreme Court is seized of the matter further action will be taken on the findings of the Court.

99. [Transferred to the 12th Oct., 1982]

Unemployment situation in the country

100. SHRI SURESH KALMADI: Will the Minister of LABOUR AND REHABILITATION be pleased to state:

(a) whether Government have conducted any study on unemployment situation in the country including the number of educated and uneducated unemployed and those who are under-employed; and

(b) if so, what are the details of the study report in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND REHABILITATION (SHRIMATI MOHSINA KIDWAI): (a) In their 32nd Round (July 1977—June 1978), the National Sample Survey Organisation collected data on employment and unemployment.

(b) The available results are enclosed. (See Appendix CXXIV, Annexure Nos. 9, 10 and 11)